श्री सी.पी. जोशी: सर, प्रदेश में already तीन training centres, बैजनाथ, मशोबरा और मण्डी में हैं। दूसरे स्टेट्स के मुकाबले इस स्टेट की जो पॉपुलेशन है, उसके मुताबिक वहां पर केवल एक training centre की ही आवश्यकता है, जबिक वहां पर already तीन चल रहे हैं, लेकिन फिर भी हम इसको explore करेंगे कि इसकी सम्भावना बनती है या नहीं बनती है।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Utilisation of funds by PRIs.

*268.SHRI GOVINDRAO WAMANRAO ADIK: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the norms and rules for utilization of funds allocated to the Panchayati Raj Institutions (PRIs) under different schemes;
- (b) whether the funds allocated for the PRIs to the States including Maharashtra under different schemes have been utilized fully by them;
 - (c) if so, the details thereof;
 - (d) if not, the reasons therefor;
 - (e) the action taken by Government to ensure full utilization of these funds;
- (f) whether Government is considering any enhancement in the allocation of funds to States under these schemes; and
 - (g) if so, the details thereof, especially for Maharashtra?

THE MINISTER OF PANCHAYATI RAJ (SHRI C.P. JOSHI): (a) The development grant component of the Backward Regions Grant Fund (BRGF), administered by the Ministry of Panchayati Raj, is implemented by the Panchayats and the Municipalities. Fund under the Development Grant Component is apportioned among the 250 identified backward districts as per the following norms:

- (i) Rs. 10 crore per annunm per district is provided as the basic minimum allocation.
- (ii) The balance allocation is distributed by giving equal weight to the population and area of the district in the total population and area of all the 250 backward districts.

The State Governments are required to determine the norms for further allocation of this BRGF fund to the Panchayats and the Municipalities in the districts. The detailed guidelines of the Programme for utilization of BRGF fund are available in the website of the Ministry, namely, www.panchayat.gov.in.

- (b) and (c) The fund under the BRGF Programme has not been utilized fully by the Panchayati Raj Institutions in many States including Maharashtra. State-wise details of funds released and utilized under the BRGF are given in the Statement (See below).
 - (d) The main reasons for slow pace of utilization of BRGF fund are as follows:-
- (i) Delayed release of funds by the States to the implementing entities i.e. Panchayats and Municipalities.
 - (ii) Delay in receipt of the Annual Plans of the districts.
- (iii) Good performing Panchayats and Municipalities have to wait for the release of funds till the whole district reaches the minimum required level of expenditure.
- (e) The Ministry of Panchayati Raj insists on submission of Utilization Certificates and Expenditure Progress Reports for a certain percentage of the released amounts before sanctioning the second or subsequent installments of the grant. The Ministry is regularly monitoring and exhorting the State through written communications, video conferencing and meetings to expedite utilization of the funds. The Ministry has also decided to impose penal interest on the States for delay in transfer of BRGF funds to the implementing entities beyond 15 days.
- (f) and (g) Budget Estimates (BE) for the 250 identified districts under BRGF, which stood at Rs. 4670 crore for 2009-10, is proposed to be enhanced to Rs. 5050 crore for 2010-11. The amount to be available to Maharashtra would depend on its performance.

Statement

Status o Entitlement, Releases and Utilisation of Development Grant Under BRGF

(Status on 09-03-2010)

(Amount Rs. in crore)

SI. State		2006-07			2007 -08		2008-09		2009-10	
No	.Annual	Rele- Entitle- ment from 2007-08 to 2009-10	Utilisa- ase	Rele- tion	Utilisa- ase	Rele- tion	Expen- ase	Rele- diture/ Utilisa- tion	Expen- ase	diture/ Utilisa- tion
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	335.3			301.9	301.9	250.4	249.1	335.3	193.0

1	2	3	4	5	6	7	8	9	10	11
2	Arunachal Pradesh	14. 5			0.0	0.0	11.l	9.8	11.8	0.0
3	Assam	157.2			60.0	48.1	53.2	3.5	56.0	0.0
4	Bihar	603.0			538.2	538.2	421.6	346.3	488.7	63.9
5	Chhattisgarh	235.5			224.9	224.9	192.5	188.4	207.6	78.0
6	Haryana	28.4			25.6	25.3	22.5	16.5	19.4	0.0
7	Himachal Pradesh	28.5			25.7	25.7	21.5	21.5	25.7	0.0
8	Gujarat	101.3			0.0	0.0	0.0	0.0	91.2	0.0
9	Jammu And Kashmir	45.9			0.0	0.0	40.8	0.0	0.0	0.0
10	Jharkhand	322.6			0.0	0.0	290.3	197.2	209,2	0.0
11	Karnataka	103.2			84.5	84,5	0.0	0.0	94.9	0.0
12	Kerala	32.3			21.2	14.3	0.0	0.0	22.2	0.0
13	Madhya Pradesh	428.4	20.0	20.0	378.4	373.3	300.4	222.3	305.8	0.0
14	Maharashtra	253.6			0.0	0.0	0.0	0.0	228.2	0.0
15	Manipur	39.1			34.7	31.4	10.0	5.6	27.7	0.0
16	Meghalaya	37.0			0.0	0.0	33.6	21.4	21.1	0.0
17	Mizoram	23.0			19.2	15.6	0.0	0.0	19.3	0.0
18	Nagaland	37.1			31.9	31.9	30.3	30.3	37.0	12.7
19	Orissa	305.7			262.7	260.8	227.8	177.8	200.4	23.9
20	Punjab	15.7			0.0	0.0	0.0	0.0	14.1	0.0
21	Rajasthan	251.0			300.9	295.6	183.5	76.9	109.3	0.0
22	Sikkim	13.0			0.0	0.0	11.7	9.1	10.9	0.0
23	Tamil Nadu	108.0			0.0	0.0	97.2	62.6	62.1	0.0
24	Tripura	12.2			0.0	0.0	11.0	7.7	7.7	0.0
25	Uttar Pradesh	602.1			0.0	0.0	541.7	535.7	559.6	280.6
26	Uttarakhand	41.9			0.0	0.0	0.0	0.0	0.0	0.0
27	West Bengal	244.9			187.3	183.0	142.6	82.4	158.7	10.2
	For Technical Support#				25.0					
To	TAL	4420.0	20.0	20.0	2521.9	2454.5	2893.6	2264.0	3323.8	662.3

[#] States were provided funds @ Rs. 10 Lakh per BRGF District to engage Technical Support Institutions (TSIs) for preparation of District Plans.